

SHRI S. KUNDU : It is not the same point. My point of order is that this matter should be referred to the Privileges Committee.

MR. DEPUTY-SPEAKER : A question of privilege cannot be raised in this way. You have to give proper notice.

SHRI S. KUNDU : I have not yet completed my point of order. A Minister gives an assurance and then he goes away. Another Minister comes in and he says something different. When this railway line was inaugurated in 1968 an assurance was given that it would be completed by 1970. In the mean time Dr. Ram Subhag Singh went away and Shri Govinda Menon came temporarily. Shri Menon said that it could not be completed by 1970 but it will be completed in 1971. In fact, Shri Menon called a meeting and ordered that this work should be done expeditiously. After Shri Menon had gone, Shri Nanda has come and now the target date given is 1972. The Minister should look into this.

SHRI SHRI CHAND GOYAL (Chandigarh) : The employees of Chandigarh and the Union Territory of Himachal Pradesh have been carrying on an agitation for the applicability of Punjab Pay Scales. But the matter has not yet been decided by the Government. About 20,000 employees are on strike and the entire administrative machinery has been completely paralysed. Since we are raising it on the last day of the session, the Government should come forward with a statement as to how they are going to settle this question.

Secondly, the minorities in Pakistan are being not only harassed but butchered. Their ladies are being raped, property looted and cattle killed. All this is happening in East Pakistan. Because of this, there is large-scale exodus. Government must take some firm measures so that it can be ended, because the resettlement of the refugees is a very serious problem.

Lastly, Shri Shalwale, an hon. Member of this House, has courted arrest on cow agitation. Something must be done in this connection.

MR. DEPUTY-SPEAKER : That information is yet to come here.

SHRI JYOTIRMOY BASU : I have only two points. We have serious apprehension in our minds that the Preventive Detention Act, which was rejected by the nation on the 31st December 1969 after it had a full term, we have an apprehension that the Home Minister...

MR. DEPUTY-SPEAKER : How can you refer to it when there is only an apprehension ?

SHRI JYOTIRMOY BASU : It has come out in the press. We want the Home Minister to make a categorical statement here that they are not going to have this Act in West Bengal through the backdoor by passing it in this House.

My second point is that two MLAs belonging to my party from Burdwan who were addressing two meetings after obtaining prior permission of the District Administration were beaten mercilessly by the CRP, they were grabbed to the Police Station, hand cuffed and serious insult was inflicted upon them. The Government is trying to do all these things to gain political gain over us. May I warn the Government through you, Sir, that it will only meet with serious consequences. The Home Minister must make a statement on the floor of the House saying that they are not keeping P.D. Act into existence through the back door and they are going to take stern action against those police officers who have beaten the MLAs.

श्री कंबर लाल गुप्त : अध्यक्ष, महोदय, धार के जरिये मैं एक गम्भीर चीज की तरफ आपका ध्यान दिलाना चाहता हूँ। दिल्ली यूनीवर्सिटी में नक्सलाइट एक्टिविटीज काफी तेजी से बढ़ रही हैं। करीब 30 प्रोफेसर और लैक्चरर ऐसे हैं—कालिजिज और यूनीवर्सिटी में—जो खुद दीवारों पर स्लोगन लिखते हैं, पोस्टर्स बाँटते हैं और हालत यह है कि वहाँ के वाइस चांसलर कुछ नहीं कर पाते हैं। फैकल्टी आफ आर्ट्स की बिल्डिंग पर डेढ़ महीने तक कम्युनिस्ट और नक्सलाइट स्लोगन लिख रहे, लिट्रेचर बटता रहा और बिकता रहा और वाइस चांसलर ने कुछ नहीं किया। मैं यह-संघी जी से चाहता हूँ कि वे वहाँ के वाइस